

BY RPAD

No.CAT/BOM/JUDL/ 254

Date: 12.1.96. :

To

The Deputy Registrar (J),  
Central Administrative Tribunal,  
Principal Bench,  
Faridkot House, Copernicus Marg,  
NEW DELHI - 110001.

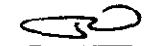
Subject : Transfer of cases.

Ref. : Your letter No.15318(A)  
dtd. 22.12.1994.

Sir,

In continuation of this office letter No.CAT/BOM/JUDL/61, dated 3.1.1995 (copy enclosed herewith for ready reference), I am to request you to kindly intimate the new case numbers, if any, given to the said OAs at the Principal Bench. If disposed, copy of final order may be sent for reference.

Yours faithfully,



Emcl. As above.

( M. RAMACHANDRAN )  
DEPUTY REGISTRAR.



H.

Despatched on 12/1/96

  
Despatcher